

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

16. IA/1157/2022 IA/1367/2022 IA/1914/2023
In C.P. (IB)/380(MB)2021

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: SBICAP Trustee Company Limited
V/s
Radius Estate Projects Private Limited

Section: 7 of Insolvency & Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

Counsel Rohit Gupta a/w Adv Suyesha Kakarla i/b M/s Apex Law Partners appeared for the applicant in IA No. 1157/2022 and IA No. 1367/2022. Adv. Ryan D'souza, Adv. Jash Shah i/b DSK Legal - Advocates for Respondent No. 1 - Piramal Capital and Housing Finance Limited. Adv. Yash Jariwala for Resolution Professional.

Reply has been filed in IA No. 1157/2022. Counsel appearing for the respondent no. 1 seeks time to file reply to IA No. 1367/2022. In the interest of justice, last and final opportunity is granted to respondent for filing reply, after that no further adjournment shall be granted. List IA Nos. 1157/2022, 1367/2022 & 1914/2023 on **06.06.2023** as (HOB).

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)